

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4121
(To be answered on the 19th December 2024)**

ESTABLISHMENT OF HOSUR AIRPORT

4121. SHRI K GOPINATH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has sanctioned the establishment of an International Airport at Hosur;**
(b) if so, the details thereof and if not, the reasons therefor; and
(c) the details and status of the survey conducted by Airports Authority of India (AAI) for setting up of the said Airport?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (c): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any Airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

GoI has not received any proposal seeking its approval under Greenfield Airports Policy, 2008 for construction of a Greenfield Airport at Hosur, Tamil Nadu either from the State Government of Tamil Nadu or any Airport Developer.

However, on request of the State Government of Tamil Nadu, a multi-disciplinary team of AAI and Tamil Nadu Industrial Development Corporation Limited (TIDCO) officials visited Hosur in Krishnagiri District in September, 2024, to carry out a Pre-Feasibility study of four proposed sites. Interim report thereof has been sent to State Government.
